

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1556
TO BE ANSWERED ON 15.03.2022**

COMPENSATION TO COVID-19 VICTIMS

†1556. **SHRI ABIR RANJAN BISWAS:**

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

- a) The number of COVID victims from the start of the COVID-19 pandemic, State-wise;
- b) The number of COVID-19 victims families who have received compensation of Rupees 50000, State-wise;
- c) whether the orphan minors are also given the compensation for the loss of his/her parents; and
- d) if so, the details of the person/relative who is supposed to be the guardian of their fund?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)**

(a) to (d): A total of 5,15,355 deaths due to COVID-19 have been reported by States/UTs in the country as on 9th March 2022. States/UTs wise break up is at **Annexure**.

In pursuance of the Hon'ble Supreme Court Judgement dated 30th June 2021, Government of India through National Disaster Management Authority (NDMA) has issued 'Guidelines to provide for ex-gratia assistance to kin of the deceased by COVID-19'. NDMA has recommended an ex-gratia amount of Rs. 50,000/- per deceased person subject to cause of death certified as COVID-19.

Ex-gratia assistance is provided by States from State Disaster Response Funds and distribution of relief is the responsibility of the States/UTs Government concerned.

In order to provide comprehensive support for children who have lost both their parents due to COVID 19 pandemic, Ministry of Women and Child Development provides for health insurance & empowers such children through education and financial support.

Annexure

State/UT wise break up of deaths due to COVID-19 as reported by States/UTs as on 9th March 2022

S. No.	Name of State / UT	No. of Deaths due to COVID-19
1	Andaman and Nicobar Islands	129
2	Andhra Pradesh	14729
3	Arunachal Pradesh	296
4	Assam	6639
5	Bihar	12255
6	Chandigarh	1165
7	Chhattisgarh	14033
8	Dadra and Nagar Haveli and Daman and Diu	4
9	Delhi	26139
10	Goa	3829
11	Gujarat	10938
12	Haryana	10577
13	Himachal Pradesh	4124
14	Jammu and Kashmir	4749
15	Jharkhand	5315
16	Karnataka	40004
17	Kerala	66374
18	Ladakh	228
19	Lakshadweep	52
20	Madhya Pradesh	10733
21	Maharashtra	143745
22	Manipur	2115
23	Meghalaya	1586
24	Mizoram	665
25	Nagaland	757
26	Odisha	9101
27	Puducherry	1962
28	Punjab	17722
29	Rajasthan	9545
30	Sikkim	443
31	Tamil Nadu	38019
32	Telangana	4111
33	Tripura	919
34	Uttarakhand	7687
35	Uttar Pradesh	23485
36	West Bengal	21181